

Presentation of 124th to 152nd Reports of the Public Accounts Committee 2023-2024

SECRETARY-GENERAL: Madam, I beg to lay on the Table the following Reports (Hindi and English versions) of the Public Accounts Committee (2023-24):-

- (1) 124th Report on Construction of toilets in schools by CPSEs
- (2) 125th Report on Rejuvenation of River Ganga (Namami Gange)
- (3) 126th Report on Avoidable Payment due to Non-Charging of Service Tax/GST from the Passengers
- (4) 127th Report on Action Taken by the Government on the Observations and Recommendations of the Committee contained in their 46th Report (16th Lok Sabha) on Implementation of Public Private Partnership Project at Chhatrapati Shivaji International Airport, Mumbai
- (5) 128th Report on Action Taken by the Government on the Observations and Recommendations of the Committee contained in their 71st Report (17th Lok Sabha) on Implementation of USOF Project (Phase - I) to Provide Mobile Services in Areas Affected by Left Wing Extremist
- (6) 129th Report on Action Taken by the Government on the Observations and Recommendations of the Committee contained in their 93rd Report (15th Lok Sabha) on Performance of Civil Aviation in India
- (7) 130th Report on Pradhan Mantri Ujjawala Yojana
- (8) 131st Report on Action Taken by the Government on the Observations and Recommendations of the Committee contained in their 39th Report (17th Lok Sabha) on Failure to implement Scheme objectives on disbursement of Capital Subsidy
- (9) 132nd Report on Derailment in Indian Railways
- (10) 133rd Report on Short Closure of Electrification Works due to Incomplete Pre-Requisite Works: South East Central Railway

(11) 134th Report on Infructuous Expenditure on Creation of Mid-Life Rehabilitation Facilities at Parel Workshop: Central Railways

(12) 135th Report on Action Taken by the Government on Observation/Recommendations of PAC contained in their 70th Report on Failure to Implement Ministry of Railways Order resulted in Damage to Railway Cables: South Eastern Railway and West Central Railway

(13) 136th Report on Grant of Concession without the support of Declaration in Form ?F?

(14) 137th Report on Action Taken by the Government on Observation/Recommendations of PAC contained in their 66th Report on Excesses over Voted Grants and Charged Appropriations (2020-21)

(15) 138th Report on Evasion of Tax Due to Suppression of Sales

(16) 139th Report on Loss of Revenue due to Running of Suvidha Express Trains: South Western Railway

(17) 140th Report on Manpower and Logistics Management in Delhi Police

(18) 141st Report on Loss of Revenue Due to Non-Registration of Lease Agreement

(19) 142nd Report on National Social Assistance Programme

(20) 143rd Report on Performance Audit on Schemes for Flood Control and Flood Forecasting

(21) 144th Report on Implementation of Phase-I of Bharatmala Pariyojana

(22) 145th Report on Measures underway for Transition in the Energy Sector

(23) 146th Report on Subject specific Compliance Audit on GST Refunds

(24) 147th Report on Short realization of Entry Fees and Licence Fees

(25) 148th Report on Short levy of tax and interest due to excess allowance of ITC on purchase of Capital Goods

(26) 149th Report on Reforms in Banking Sector

(27) 150th Report on Reforms in Insurance Sector

(28) 151st Report on Performance Audit of Ayushman Bharat ? Pradhan Mantri Jan Arogya Yojana

(29) 152nd Report on Action Taken by the Government on the Observations/Recommendations of the Committee contained in their 69th Report (17th Lok Sabha) on the Issues Relating to Accounting of Cess/Levies.

13.39 hrs